

NOTICE

NATIONAL LOK ADALAT IN THE HON'BLE HIGH COURT

A "National Lok Adalat" is proposed to be held in the High Court premises on Saturday, the 23rd day of November 2013 under the aegis of National Legal Services Authority, New Delhi, in association with Jharkhand State Legal Services Authority and High Court Legal Services Committee.

The following matters will be taken up for disposal by the aforesaid Mega Lok Adalat:

- (I) *W.P(S) matters- matters related to Salary, Post Retiral Benefits i.e. Pension, Gratuity etc.*
- (II) *W.P(L) matters- matters related to labour dispute*
- (III) *M.A matters – matters related to Motor Vehicles Accidental Claim cases & matters related to Workmen's Compensation Act.*
- (IV) *First Appeal matters- Land acquisition cases pertaining to award up to Rs. 5 lacs & Matrimonial dispute matters.*
- (V) *Contempt (Civil) matters.*
- (VI) *Matters related to Employees Provident Funds and Miscellaneous Provisions Act, 1952.*
- (VII) *Any other matter which may be settled in the aforesaid Lok Adalat.*

The learned lawyers desiring to get their matters settled through the aforesaid Lok Adalat may submit their mention slips to the Member Secretary, Jharkhand State Legal Services Authority- Cum- Secretary, High Court Legal Services Committee, {Mob. No-9431100488} or to the Joint Registrar (List & Computer), {Mob. No-9431101469} on all working days in their respective chambers between 10.30 A.M to 5.00 P.M, latest by 28.09.2013.

Dated the 9th September, 2013
Jharkhand High Court, Ranchi

Sd/-(A.V. Singh)
Registrar General